## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/1/2018

NAME OF THE PETITIONER(S)

: MEDINOK HEALTHCARE PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, PONDICHERRY

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. P. JAMES VICTOR RAJKUMAR

For Petitioners

Representing Coursel Rus Roc, Poroly

B. Sph

Sarah bah

**ORDER** 

Counsel for the applicant present. Representative of ROC, Pondicherry present Heard. Order is reserved.

- sel -(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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